

DIVISION BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1699(KB)2018
IA(I.B.C)/185(KB)2023, IA(I.B.C)/602(KB)2023,
IA(I.B.C)/414(KB)2023, IA(I.B.C)/971(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	IDL EXPLOSIVES LTD VS BENGAL EMTA COAL MINES LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance VC and Physical (Hybrid) Mode

Mr. Joy Saha, Sr. Adv.] For the Applicant in IA/971/2023
Mr. Zeeshan Haque, Adv.]
Mr. Ram Maroo, Adv.]

Mr. Abhrajit Mitra, Adv.] For the Respondents in IA/185/2023
Mr. Rishav Banerjee, Adv.]
Mr. Sandip Dasgupta, Adv.]
Ms. Mahima Chobra, Adv.]

Mr. Ratnanko Banerjee, Sr. Adv.] For R-1 & R-3 in IA /971/2023
Mr. Kumarjit Banerjee, Adv.]
Ms. Sanchari Chakraborty, Adv.]
Ms. Aadil Naushad, Adv.]

Mr. Raj Singhaniania-in-person (PA)] For the Resolution Professional
Mr. Swapnil Jain, RP]

Mr. Sourojit Dasgupta, Adv.] For SRA
Mr. Subhomoy Karmakar, Adv.]

Mr. Avishek Guha, Adv.] For R-1 in IA/414/2023
Ms. Arunika Dutta, Adv.]
Mr. Kaustov De Sarkar, Adv.]

ORDER

1. Ld. Senior Counsel/Professional for the parties present.
2. IA(I.B.C)/971(KB)2023
 - a. Heard Ld. Senior Counsel for the Respondent Nos.1 & 3.
 - b. None appears for Respondent No.4.
 - c. Post this application for continuation of arguments of Respondent No.4 and arguments in rejoinder-affidavit on **06.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)